

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 1351 of 1996

Date of order : 27. 2. 2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

AMRIT KUMAR BHATTACHARJEE

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. S.K. Ghosh, counsel
For the respondents : Mrs. U. Sanyal, counsel

O R D E R

Heard ld. counsel for both sides. Id. counsel for the applicant, Mr. S.K. Ghosh mentioned the matter and submitted that there are some typographical mistakes in the final order passed in the O.A. He further submits that in 11th line of paragraph 2 of the said order the Sl.No. has been wrongly typed as 182 instead of 174 and in the 9th line of paragraph 3 of the order the date of regularisation of the applicant has been wrongly typed as 18.7.1986 instead of 18.7.88. So, the order be corrected accordingly.

2. We have considered the submissions of the ld. counsel for both sides. Id. counsel for the respondents submitted before us that so far as the Sl.No. is concerned, she is not aware of the factual position but the date of regularisation of the applicant is 18.7.88 as submitted by the ld. counsel for the applicant. Accordingly, we direct that in the 11th line

contd., 2

of paragraph 2 of the aforesaid order the Sl.No. shall be read as 174 instead of 182 and in 9th & 10th lines of paragraph 3 of the order the date of regularisation of the applicant shall be read as 18.7.1988 instead of 18.7.1986. Besides, it appears that there is another mistake in the order. Instead of date of disposal of the O.A. it has been wrongly typed as 'Heard on' which needs correction. So, we further order that instead of 'Heard On' it shall be read as 'Disposed of on'. This order be treated as a part of the original order dated 23.4.2001 passed in this O.A.

3. Plain copy of this order be handed over to the 1d. counsel for both sides.

Jayam
MEMBER(A)

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VICE-CHAIRMAN